

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TP (HC)/34, 35, 36/CAA/2017 NAME OF THE TRANSFEROR : HANSA VISION INDIA PVT LTD NAME OF THE TRANSFERRE : HANSA HOLDINGS PVT LTD HANSA ESTATES PVT LTD **UNDER SECTION** : 230 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

1. A-M-ILANGO

COUNSEL FOR
PETITURER

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## **ORDER**

Shri A M Ilango, counsel for the petitioner present and submitted that the report of RD is awaited. Time is enlarged for hearing at his request. Put up on 25.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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